

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/46280/2026 ARBP/55/2026	SIDDHI VINAYAK ROADWAYS, KEONJHAR VS VINIT KUMAR BANSHAL	HARISANKAR MAHAPATRA VS	// () //
2	D-BLAPL/27920/2026 BLAPL/10361/2026	BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /17 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000013/2023
3	D-BLAPL/27974/2026 BLAPL/10362/2026	SALAMA BEGUM VS STATE OF ODISHA	BABITA DAS VS	/ /0 ADDL.SPECIAL JUDGE,TALCHER(Anug Spl/0000013/2026
4	D-BLAPL/28147/2026 BLAPL/10363/2026	MIKHAEL PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /170 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000037/2025
5	D-BLAPL/30074/2026 BLAPL/10364/2026	CHITTARANJAN BAGSING@BAGSINGH VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	BALASORE VIGILANCE /22 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000011/2026
6	D-BLAPL/28509/2026 BLAPL/10365/2026	SANKAR MALLICK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	TANGI /154 /2014 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta ST/0000028/2015
7	D-BLAPL/30247/2026 BLAPL/10366/2026	SARAT NAYAK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KENDRAPARA SADAR /538 /2026 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000112/2026
8	D-BLAPL/30245/2026 BLAPL/10367/2026	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	DURGADUTTA MOHAPATRA VS	BALANGA /235 /2025 A.D.J.,NIMAPARA(Puri) ST/0000411/2026
9	D-BLAPL/30423/2026 BLAPL/10368/2026	SALEBEGA PALKA VS STATE OF ODISHA	GHANASHYAM DASH VS	AMBADOLA /181 /2026 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIC GR/0000322/2026
10	D-BLAPL/29503/2026 BLAPL/10369/2026	GURUSA MANDANGI @ GUSHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /73 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000066/2025
11	D-BLAPL/30424/2026 BLAPL/10370/2026	SATYANARAYAN BAG VS STATE OF ODISHA	GHANASHYAM DASH VS	AMBADOLA /181 /2026 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIC GR/0000322/2026

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12	D-BLAPL/29635/2026 BLAPL/10371/2026	RUPESH SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JONK /214 /2024 A.D.J.,NAWAPARA(Nuapada) ST/0000034/2025
13	D-BLAPL/30035/2026 BLAPL/10372/2026	RAMNATH BAG @ RAMANATH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	AMBADOLA /181 /2026 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIC GR/0000322/2026
14	D-BLAPL/30040/2026 BLAPL/10373/2026	DEBOBRATA GHOSH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BALASORE TOWN /265 /2026 S.D.J.M.,BALASORE(Baleshwar) CT/0000753/2026
15	D-BLAPL/30430/2026 BLAPL/10374/2026	KESAN SUNA VS STATE OF ODISHA	GHANASHYAM DASH VS	AMBADOLA /181 /2026 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIC GR/0000322/2026
16	D-BLAPL/30041/2026 BLAPL/10375/2026	JUDHISTIRA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /43 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000022/2026
17	D-BLAPL/30045/2026 BLAPL/10376/2026	PURNA CHANDRA KANHAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	// SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000028/2026
18	D-BLAPL/29636/2026 BLAPL/10377/2026	UDAYANATH PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	SHERAGADA /81 /2026 A.D.J.,ASKA(Ganjam) ST/0000166/2026
19	D-BLAPL/30046/2026 BLAPL/10378/2026	SAKTI @ ARABINDA NAIK @ ARBINDA NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANARAPAL /130 /2025 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000616/2025
20	D-BLAPL/30047/2026 BLAPL/10379/2026	MIR SAHIL VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// DISTRICT AND SESSIONS JUDGE,NAYAGUDA SPL. 2(a)C.C./0000026/2026
21	D-BLAPL/29643/2026 BLAPL/10380/2026	CHINTAMANI MALLICK VS STATE OF ODISHA(VIG.)	JAYADEBA BEHERA VS	SAMBALPUR VIGILANCE /16 /2026 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000007/2026
22	D-BLAPL/30049/2026 BLAPL/10381/2026	TANMAY GAYEN VS STATE OF ODISHA	SOMANATH MITRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000066/2026
23	D-BLAPL/30053/2026	RAJENDRA MARI	UMAKANTA BARIK	RAIGHAR /204 /2026

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	BLAPL/10382/2026	VS STATE OF ODISHA	VS	A.D.J.,UMERKOTE(Nabarangapur) TR/0000025/2026
24	D-BLAPL/30064/2026 BLAPL/10383/2026	KAMALAKANTA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /388 /2019 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000354/2019
25	D-BLAPL/30248/2026 BLAPL/10384/2026	KHIRASINDHU PANDEY @ KHIRU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BODEN /33 /2023 A.D.J. CUM SPECIAL JUDGE,KHARIAR() ST/0000060/2023
26	D-BLAPL/30067/2026 BLAPL/10385/2026	GITA SETHI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /313 /2026 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000424/2026
27	D-BLAPL/30073/2026 BLAPL/10386/2026	PADMAN GOUDA@PADAMAN GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /59 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) ST/0000012/2026
28	D-BLAPL/29648/2026 BLAPL/10387/2026	KIDDY @ SAFIUDDIN KHAN @ SARIFUDDIN KHAN VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	S.P.(CID-CRL),CUTTACK /10 /2019 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002753/2019
29	D-BLAPL/30084/2026 BLAPL/10388/2026	CHANDAN MAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	TENTULIKHUNTI /64 /2026 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000017/2026
30	D-BLAPL/30106/2026 BLAPL/10389/2026	BIDYADHAR DEHURY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TANGI /131 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000157/2024
31	D-BLAPL/30300/2026 BLAPL/10390/2026	MANOJ DAS VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JARADA /101 /2026 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000189/2026
32	D-BLAPL/30250/2026 BLAPL/10391/2026	PRAKASH CH BISWAL@PRAKASH BISWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /652 /2026 J.M.F.C.,SORO(Baleshwar) CT/0001304/2026
33	D-BLAPL/30108/2026 BLAPL/10392/2026	MANA @ MANAS KUMAR MAJHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BAGDIA /77 /2025 A.D.J.,ANGUL(Anugul) CT/0000601/2025
34	D-BLAPL/29664/2026 BLAPL/10393/2026	SABITA MALLIK VS	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /64 /2025 S.D.J.M.,KENDRAPARA(Kendrapara)

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35	D-BLAPL/30110/2026 BLAPL/10394/2026	STATE OF ODISHA SANIYA HARIJAN @ SANIA HARIJAN VS	MANGU NANDY VS	GR/0000226/2025 ORKEL /86 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
36	D-BLAPL/30321/2026 BLAPL/10395/2026	STATE OF ODISHA RANJAN BEHERA @ BABU VS	SITIKANT MISHRA VS	Spl/0000099/2026 BANIGOCHA /96 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh)
37	D-BLAPL/30230/2026 BLAPL/10396/2026	STATE OF ODISHA UTTAM NAYAK VS	MAHES DAS VS	Spl/0000068/2026 KOTOAGARH /25 /2024 A.D.J.,BALLIGUDA(Kandhamal)
38	D-BLAPL/30231/2026 BLAPL/10397/2026	STATE OF ODISHA ANIL KUMAR SAHU @ ANI VS	LAXMIDHAR MAHAPATRA VS	ST/0000068/2024 BARKOTE /420 /2026 J.M.F.C., BARKOTE(Debagarh)
39	D-BLAPL/29660/2026 BLAPL/10398/2026	STATE OF ODISHA ANIRUDHA @ SRIPATI SAHU VS	BIBHUTI BHUSAN BEHERA VS	CT/0000411/2026 REAMAL /296 /2026 J.M.F.C,REAMAL(Debagarh)
40	D-BLAPL/29729/2026 BLAPL/10399/2026	STATE OF ODISHA SANGITA BARA @ BADA VS	SITIKANT MISHRA VS	CT/0000600/2026 RAJGANGPUR /374 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH)
41	D-BLAPL/30303/2026 BLAPL/10400/2026	STATE OF ODISHA CHANDAN @ BISHNU PRASAD JENA VS	AMLAN SHAKTI PAUL VS	ST/0000285/2025 BALIAPANDA /143 /2026 J.M.F.C.,PURI(Puri)
42	D-BLAPL/30233/2026 BLAPL/10401/2026	STATE OF ODISHA RANJIT DIGAL VS	MAHES DAS VS	GR/0000596/2026 BALLIGUDA /146 /2026 S.D.J.M.,BALLIGUDA(Kandhamal)
43	D-BLAPL/29736/2026 BLAPL/10402/2026	STATE OF ODISHA BABULA MALI VS	JUGALA KISHORE PANDA VS	CT/0000250/2026 GUNUPUR /56 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada)
44	D-BLAPL/29771/2026 BLAPL/10403/2026	STATE OF ODISHA NIRANJAN BAGHA @ NIRA VS	SISIRA PANIGRAHI VS	TR/0000016/2026 CHHENDIPADA /491 /2026 SPECIAL JUDGE,ANGUL(Anugul)
45	D-BLAPL/30343/2026 BLAPL/10404/2026	STATE OF ODISHA PRADIP KUMAR SETHY VS	BISWAJIT RANJAN TRIPATHY VS	Spl/0000050/2026 BOUDH /212 /2026 SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000094/2026

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46	D-BLAPL/29777/2026 BLAPL/10405/2026	GANESH CHANDRA DAS VS STATE OF ODISHA(VIG.)	SURESH KUMAR JENA VS	BALASORE VIGILANCE /20 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000010/2026
47	D-BLAPL/30235/2026 BLAPL/10406/2026	PRASAD GANTA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	R.UDAYAGIRI /156 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000085/2024
48	D-BLAPL/29793/2026 BLAPL/10407/2026	ROCKY KHAN @ RAKIESH KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	CHARICHHAKA /170 /2026 J.M.F.C.,NIMAPARA(Puri) GR/0000661/2026
49	D-BLAPL/29813/2026 BLAPL/10408/2026	BALUNKESWAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
50	D-BLAPL/30111/2026 BLAPL/10409/2026	JURIA @ RAJENDRA SAHU VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	K.NUAGAON /252 /2024 A.D.J.,BERHAMPUR(Ganjam) ST/0000467/2024
51	D-BLAPL/29832/2026 BLAPL/10410/2026	SONU@JITU@SUNIL PANIGRAHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	SPECIAL CRIME UNIT /9 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000425/2024
52	D-BLAPL/30127/2026 BLAPL/10411/2026	DEEPAK DAS VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	KUMBHARAPARA /524 /2025 S.D.J.M.,PURI(Puri) GR/0001452/2025
53	D-BLAPL/29226/2026 BLAPL/10412/2026	RABINDRA KANJIA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /432 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000026/2026
54	D-BLAPL/30137/2026 BLAPL/10413/2026	RABI DANTA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /59 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000078/2025
55	D-BLAPL/30347/2026 BLAPL/10414/2026	SANTU @ SANTOSH JAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1027 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000015/2026
56	D-BLAPL/30253/2026 BLAPL/10415/2026	SUJIT KUMAR PRADHAN@NARAYANA PRADHAN@NARAYAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /242 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000254/2026
57	D-BLAPL/29349/2026	SUSANTA BEHERA	SANJIB KUMAR BHANJADEO	BANIGOCHA /75 /2026

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	BLAPL/10416/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000050/2026
58	D-BLAPL/30148/2026 BLAPL/10417/2026	ASANTA KUMAR SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	CHHENDIPADA /491 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000050/2026
59	D-BLAPL/30149/2026 BLAPL/10418/2026	TUNA @ RUNA KISHORE SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /170 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000010/2026
60	D-BLAPL/29483/2026 BLAPL/10419/2026	DHARMENDRA PARIDA @ JAHULI VS STATE OF ODISHA	RAJESH KUMAR SAHOO VS	NAYAGARH /453 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000086/2026
61	D-BLAPL/28981/2026 BLAPL/10420/2026	SUMAN KUMAR BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /261 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khorda) TR/0000159/2026
62	D-BLAPL/30255/2026 BLAPL/10421/2026	BIGHNESHWAR MOHAKUD VS STATE OF ODISHA	BINI MISHRA VS	BISOI /214 /2023 SPECIAL JUDGE,RAIRANGPUR(Mayurbhanj) Spl/0000021/2023
63	D-BLAPL/30261/2026 BLAPL/10422/2026	CHHABI MAHAR VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// J.M.F.C,REAMAL(Debagarh) 2(B)CC/0000003/2026
64	D-BLAPL/30392/2026 BLAPL/10423/2026	RAMA CHANDRA DAS VS STATE OF ODISHA	ABHIJIT DAS VS	MADHUPATNA /399 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001386/2026
65	D-BLAPL/30393/2026 BLAPL/10424/2026	AMIYA DIGAL VS STATE OF ODISHA	ABHIJIT DAS VS	// SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000022/2026
66	D-BLAPL/30411/2026 BLAPL/10425/2026	PARTHA SARATHI DWIBEDI @ PINTU @ PARTHA SARATHI DEWEDI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KEONJHAR TOWN /452 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar) GR/0000864/2026
67	D-BLAPL/30395/2026 BLAPL/10426/2026	JIKHARIYA DIGAL VS STATE OF ODISHA	ABHIJIT DAS VS	// SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000022/2026
68	D-BLAPL/30412/2026 BLAPL/10427/2026	NEPALA MATIARY VS	SURYA KANTA PRADHAN VS	//0 SPECIAL JUDGE,DEOGARH(Debagarh)

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69	D-BLAPL/25111/2026 BLAPL/10428/2026	STATE OF ODISHA HEMANTA BAG @ BAGH VS	ABHILASH MISHRA VS	Spl/0000036/2026 SONEPUR /252 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000210/2025
70	D-BLAPL/30406/2026 BLAPL/10429/2026	STATE OF ODISHA SALIMUDDIN KHAN VS	BIJAY KUMAR BEHERA VS	ANGUL TOWN /1153 /2025 SPECIAL JUDGE,ANGUL(Anugul)
71	D-BLAPL/26273/2026 BLAPL/10430/2026	STATE OF ODISHA PINTU @ MUNA KENDRAKA @ PINTU KENDRAKA VS	TUKUNA KUMAR MISHRA VS	Spl/0000036/2025 NARAYANPATNA /51 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000078/2026
72	D-BLAPL/30434/2026 BLAPL/10431/2026	STATE OF ODISHA KARTIK @ KARTIKA NAYAK VS	SUSANTA KUMAR TRIPATHY VS	JAGATSINGPUR /858 /2025 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR ST/0000023/2026
73	D-BLAPL/27732/2026 BLAPL/10432/2026	STATE OF ODISHA KETAN NAIK VS	PARTHA SARATHI TRIPATHY VS	INDUASTRIAL,NISA /97 /2026 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000192/2026
74	D-BLAPL/30409/2026 BLAPL/10433/2026	STATE OF ODISHA MINA @ SOUDAMINI SAHU VS	SURYA KANTA PRADHAN VS	CHHENDIPADA /524 /2023 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000022/2023
75	D-BLAPL/30437/2026 BLAPL/10434/2026	STATE OF ODISHA JYOTIRANJAN NAIK VS	TRILOCHAN NANDA VS	BOLANGIR TOWN /188 /2026 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000007/2026
76	D-BLAPL/28775/2026 BLAPL/10435/2026	STATE OF ODISHA GULAB BABU RAIN VS	DIBYA PRAKASH MISHRA VS	// SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000025/2026
77	D-BLAPL/30151/2026 BLAPL/10436/2026	STATE OF ODISHA BABUL NAYAK VS	GOURAV MOHANTY VS	KHURDA MODEL /717 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000050/2024
78	D-BLAPL/30440/2026 BLAPL/10437/2026	STATE OF ODISHA SUNNY KUMAR VS	MANAS KUMAR CHAND VS	SPL.TASK FORCE /12 /2024 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000114/2024
79	D-BLAPL/28991/2026 BLAPL/10438/2026	STATE OF ODISHA ARJUN NAYAK VS STATE OF ODISHA (CBI)	BHAGABAT PRASAD RATH VS	BHUBANESWAR CBI /35 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000099/2026

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80	D-BLAPL/30153/2026 BLAPL/10439/2026	SRIKANTA DAS @ TANDUA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BHANDARIPOKHARI /375 /2026 J.M.F.C. II BHADRAK(Bhadrak) GR/0000368/2026 / /0
81	D-BLAPL/30154/2026 BLAPL/10440/2026	MANOJ RANA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000016/2026 / /0
82	D-BLAPL/30417/2026 BLAPL/10441/2026	LADU KISHORE PRADHAN VS STATE OF ODISHA	DURGA PRASAD JENA VS	SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000048/2026 / /0
83	D-BLAPL/30421/2026 BLAPL/10442/2026	PURNA NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BANAPUR P.S. /379 /2026 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000744/2026
84	D-BLAPL/30449/2026 BLAPL/10443/2026	SUSHANTA KUMAR MOHANTY @ KALU @ SASANT MOHANTY VS STATE OF ODISHA	AMIT KUMAR SAHU VS	DAMANJODI /74 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000076/2026
85	D-BLAPL/30155/2026 BLAPL/10444/2026	TURA @ PAPUN SETHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /221 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000011/2026
86	D-BLAPL/30159/2026 BLAPL/10445/2026	FIROJ KUMAR DEBATA VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /482 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000012/2026
87	D-BLAPL/30160/2026 BLAPL/10446/2026	BISWAJIT ROUT @ BANTI VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /482 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000012/2026
88	D-BLAPL/29301/2026 BLAPL/10447/2026	RAJA @ CHANDAN BEHERA VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	BALANGA /177 /2026 A.D.J.,NIMAPARA(Puri) ST/0000424/2026
89	D-BLAPL/30167/2026 BLAPL/10448/2026	KARNARAJ SUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHEDEN /347 /2023 J.M.F.C, BHEDEN(Bargarh) CT/0000334/2023
90	D-BLAPL/29834/2026 BLAPL/10449/2026	KISHAN KUMAR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) 2(A)CC/0000205/2026
91	D-BLAPL/30262/2026	BALIAR SINGH BAGHA	SOUBHAGYA KUMAR DASH	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10450/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000027/2026
92	D-BLAPL/29651/2026 BLAPL/10451/2026	LALBAHADUR SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	PHULBANI SADAR /216 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000115/2025
93	D-BLAPL/30172/2026 BLAPL/10452/2026	BASANTA GURU VS STATE OF ODISHA	SANJUKTA MUNDA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
94	D-BLAPL/29855/2026 BLAPL/10453/2026	RAHUL KUMAR JAISWAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000789/2025
95	D-BLAPL/30337/2026 BLAPL/10454/2026	SUBRAT PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KANTAMAL /129 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000160/2026
96	D-BLAPL/30276/2026 BLAPL/10455/2026	BANDIT BHABASAGAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /378 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000119/2025
97	D-BLAPL/29890/2026 BLAPL/10456/2026	SAHITYA BEHERA @ KANHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000024/2024
98	D-BLAPL/30286/2026 BLAPL/10457/2026	BISHU @ BISWARANJAN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /335 /2025 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000176/2026
99	D-BLAPL/29972/2026 BLAPL/10458/2026	BAPI @ DHARMENDRA MALLIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KENDRAPARA SADAR /281 /2025 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000064/2025
100	D-BLAPL/29178/2026 BLAPL/10459/2026	PRAMOD SWAIN @ KUNIA VS STATE OF ODISHA	DEBASISH PATNAIK VS	BARAMBA /310 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000452/2026
101	D-BLAPL/29974/2026 BLAPL/10460/2026	SOURJIT @ SOURAJIT BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /200 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000088/2026
102	D-BLAPL/29227/2026 BLAPL/10461/2026	SK. KALIM VS	DEBASISH SAMAL VS	SIMULIA /297 /2026 J.M.F.C.,SORO(Baleshwar)

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103	D-BLAPL/29977/2026 BLAPL/10462/2026	STATE OF ODISHA GOPAL BEHERA VS	AMLAN SHAKTI PAUL VS	CT/0001227/2026 KHURDA MODEL /495 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khorurda) TR/0000156/2026
104	D-BLAPL/30078/2026 BLAPL/10463/2026	STATE OF ODISHA SK. TAJUDDIN@LALU VS	SURYAKANTA DWIBEDI VS	JALESWAR /541 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000019/2026
105	D-BLAPL/29279/2026 BLAPL/10464/2026	STATE OF ODISHA RAHUL DIGAL VS	SURYAKANTA DWIBEDI VS	RAIKIA /207 /2025 SPECIAL JUDGE (POCSO), PHULBANI(Khorurda) Spl/0000055/2025
106	D-BLAPL/30105/2026 BLAPL/10465/2026	STATE OF ODISHA SK.MAMTAZ@MANTAZ VS	GURUPRASAD BEHERA VS	JALESWAR /307 /2021 A.D.J.,JALESWAR(Baleshwar) Spl/0000245/2021
107	D-BLAPL/30181/2026 BLAPL/10466/2026	STATE OF ODISHA PRANGYA @ PRAGYAN PRAKASH PATRA VS	RAKESH BEHERA VS	BALASORE VIGILANCE /23 /2026 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000008/2026
108	D-BLAPL/30075/2026 BLAPL/10467/2026	STATE OF ODISHA(VIG.) PRAKASH KUMAR JENA VS	BISWANATH BEHERA VS	KEONJHAR TOWN /354 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khorurda) GR/0000690/2026
109	D-CMP/46871/2026 CMP/1724/2026	STATE OF ODISHA M/S.ARYAN ISPAT AND POWER PVT.LTD. VS	SWARUP KUMAR PATNAIK VS	// SR CIVIL JUDGE (COMMERCIAL COURT), KEONJHAR Arbp/0000010/2024
110	D-CMP/46821/2026 CMP/1725/2026	M/S. ZENITH STEELS TILOTTAMA MALLIK VS	ASHOK KUMAR SARANGI VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajpur) IA/0000017/2024
111	D-CMP/46839/2026 CMP/1726/2026	MAMINA PRUSTY KULAMANI BARIK VS	PRAKASH KUMAR MISHRA VS	// DISTRICT AND SESSIONS JUDGE,NAYAGUDA Fao/0000009/2025
112	D-CMP/46647/2026 CMP/1727/2026	DASARATHI RANA MANOJ KUMAR SETHI VS	PRAGYAN PARAMITA MOHANTY VS	// CIVIL JUDGE (SD), BISSAM CUTTACK(Bissamkhand) CS/0000010/2023
113	D-CONTC/45072/2026 CONTC/6913/2026	SARASWATI BEHERA@SETHY MITALI JENA VS	ADV. VS	// O //
		ASWATHY.S, COMM. CUM SECRETARY OF H AND F WELFARE DEPT., KHURDA		

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114	D-CONTC/27234/2026 CONTC/6914/2026	PRAMOD KUMAR SATAPATHY VS SANTOSH KUMAR PANIGRAHI (OAS-1)	ADV. VS	// 0 //
115	D-CONTC/44917/2026 CONTC/6915/2026	AKADASHI PARIDA VS ER.NARAYAN PATEL, CHIEF ENGINEER, NATIONA HIGHWAYS, ORISSA	ADV. VS	// 0 //
116	D-CONTC/45970/2026 CONTC/6916/2026	NRUSINGHA CHARAN SAHOO VS SUBHA SHARMA ,ADDL. CHIEF SECRETARY, GOVT. OF ODISHA	DEBENDRA MOHANTA VS	// 0 //
117	D-CONTC/46136/2026 CONTC/6917/2026	RABINARAYAN MISHRA VS ARAVIND AGRAWAL, IAS	SUKANTA KUMAR MISHRA VS	// 0 //
118	D-CONTR/26776/2026 CONTR/12/2026	GOPAL KRISHNA MOHAPATRA VS DR SURESH DEV DATTA SINGH, COMMISSIONERATE OF POLICE, BHUBANESWAR	BIJAYA KUMAR RAGADA VS	/ /0 0 //
119	D-CRLA/30204/2026 CRLA/946/2026	JOSUA GAMANGO VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /63 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000057/2021
120	D-CRLA/30205/2026 CRLA/947/2026	BENJAMIN GAMANGO VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /63 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000057/2021
121	D-CRLA/28445/2026 CRLA/948/2026	BIRA@BIRENDRA MALLIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BINJHARPUR /377 /2025 A.D.J.,JAJPUR(Jajapur) CT/0000118/2025
122	D-CRLA/30197/2026 CRLA/949/2026	KANDRA GAMANGO@JANAS GAMANGO@JONASO GAMANGO VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /63 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000057/2021
123	D-CRLA/29992/2026 CRLA/950/2026	AJAY KUMAR PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /97 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu) ST/0000004/2026
124	D-CRLA/27889/2026 CRLA/951/2026	BAPI@JANMEJAYA MALLICK VS STATE OF ODISHA	JASPREET KAUR VS	TANGI /386 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000194/2025
125	D-CRLA/30060/2026	RANJAN@ISWAR CHANDRA NAIK	SANJIT MISHRA	KEONJHAR SADAR /499 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/952/2026	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,KEONJH Spl/0000044/2024
126	D-CRLA/30426/2026 CRLA/953/2026	BHARATI JENA VS STATE OF ODISHA	PARSURAM PANDA VS	KHAIRA /123 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000067/2026
127	D-CRLLP/30005/2026 CRLLP/76/2026	STATE OF ODISHA VS BHUBANA GARADA	PARTHA SARATHI NAYAK, A.G.A. VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000006/2024
128	D-CRLLP/30143/2026 CRLLP/77/2026	STATE OF ODISHA(VIG.) VS RAMESH CHANDRA SAHOO	SANGRAM DAS, S.C.VIGILANCE VS	JEYPORE VIGILANCE /17 /2015 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000008/2015
129	D-CRLMA/30025/2026 CRLMA/116/2026	NARAYAN KUMAR KHAITAN VS UNION OF INDIA	BHABANI SHANKAR DASPARIDA VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) 2(C)CC/0000170/2018
130	D-CRLMA/30483/2026 CRLMA/117/2026	MANORANJAN SAMAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /573 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002063/2026
131	D-CRLMC/27246/2026 CRLMC/3657/2026	GOPAL KRUSHNA NAHAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DIGAPAHANDI /94 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000633/2026
132	D-CRLMC/29007/2026 CRLMC/3658/2026	K. PURUSOTTAM VS STATE OF ODISHA	MOHENDRA DALAI VS	BAIDYANATHPUR /117 /2017 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000760/2017
133	D-CRLMC/29273/2026 CRLMC/3659/2026	JHON @ SANJEEB KUMAR CHINARA VS STATE OF ODISHA	DHRUBA CHARAN ROUT VS	PURIGHAT /203 /2003 3RD A.D.J., CUTTACK(Cuttack) ST/0000233/2006
134	D-CRLMC/29366/2026 CRLMC/3660/2026	ADHIKARI NAYAK VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	INFOCITY PS /307 /2022 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000313/2026
135	D-CRLMC/30083/2026 CRLMC/3661/2026	JAHUR ALI KHAN VS STATE OF ODISHA	SOMJEET DAS VS	/ / J.M.F.C.,JAJPUR ROAD(Jajapur) DV M.C./0000006/2023
136	D-CRLMC/30306/2026 CRLMC/3662/2026	SMITA PATTNAYAK VS	NIKHIL PRATAP VS	GOPALPUR /468 /2026 J.M.F.C.,BERHAMPUR(Ganjam)

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137	D-CRLMC/29028/2026 CRLMC/3663/2026	STATE OF ODISHA KRUSHNA CHANDRA CHOUDHURY @ TUKUNA VS	JYOTIRMAYA SAHOO VS	GR/0001578/2026 BERHAMPUR TOWN /147 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000946/2024
138	D-CRLMC/29595/2026 CRLMC/3664/2026	STATE OF ODISHA Y. RAMANA RAO VS	GOPAL PRASAD JENA VS	BHARATPUR PS /382 /2026 () //
139	D-CRLMC/29946/2026 CRLMC/3665/2026	STATE OF ODISHA BISWAPRAKASH DAS @ DHANI VS	BISWARANJAN DALAI VS	ABHAYACHANDPUR /244 /2022 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) Spl/0000064/2022
140	D-CRLMC/30408/2026 CRLMC/3666/2026	STATE OF ODISHA HIMADRI TANAYA DAS VS	ASHOK KUMAR BEHERA VS	INFOCITY PS /765 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002165/2026
141	D-CRLMC/29990/2026 CRLMC/3667/2026	STATE OF ODISHA ARINDAM RAY VS	AMIT KUMAR SAHU VS	JEYPORE TOWN /296 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000074/2024
142	D-CRLMC/30008/2026 CRLMC/3668/2026	STATE OF ODISHA SUBRAT JENA@JITU VS	SARADA PRASAD DASH VS	GHASIPURA /123 /2018 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000193/2018
143	D-CRLMC/28152/2026 CRLMC/3669/2026	STATE OF ODISHA AJU @ SATYAJIT SWAIN VS	SK. ZAFARULLA VS	BONTH /48 /2017 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra) ST/0000255/2017
144	D-CRLMC/29646/2026 CRLMC/3670/2026	STATE OF ODISHA BHIKARI REDDY VS	LAXMI CHARAN BEHERA VS	ASKA /38 /2018 J.M.F.C.,ASKA(Ganjam) GR/0000062/2018
145	D-CRLMC/26163/2026 CRLMC/3671/2026	STATE OF ODISHA HUSBAND OF VICTIM VS	UMESH CHANDRA DORA VS	MOTU /92 /2024 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000039/2024
146	D-CRLMC/30123/2026 CRLMC/3672/2026	STATE OF ODISHA BISMITA PANIGRAHI VS	DIPANKAR ACHARYA VS	BALASORE SADAR /367 /2026 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0000702/2026
147	D-CRLMC/27198/2026 CRLMC/3673/2026	STATE OF ODISHA RAGHUNATH MANGARAJ @ BALA VS	SANTOSH CHANDRA ATABUDHI VS	INDUSTRIAL ESTATE PS /43 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000191/2026

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148	D-CRLMC/30032/2026 CRLMC/3674/2026	SUMANTA PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BOLANGIR SADAR /68 /2021 DISTRICT & SESSIONS JUDGE,BOLANGIR SC/0000137/2022
149	D-CRLMC/28741/2026 CRLMC/3675/2026	NARESH KUMAR PALEI VS MANOJ KUMAR GUPTA	BIJAY KUMAR MOHANTY VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000215/2024
150	D-CRLMC/30036/2026 CRLMC/3676/2026	DHRUBA CHARAN SAHU VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	MAHILA PS SAMBALPUR /26 /2016 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001610/2016
151	D-CRLMC/30113/2026 CRLMC/3677/2026	PRAKASH MANGARAJ VS STATE OF ODISHA	RAMDAS ACHARY VS	JODAPADAR /33 /2025 JMFC, KANAS(Puri) GR/0000060/2025
152	D-CRLMC/29059/2026 CRLMC/3678/2026	PRASHANTA KUMAR MISHRA VS PUSPANJALI MOHAPATRA	SAROJ KUMAR PADHI VS	/ /0 J.M.F.C.,PIPILI(Puri) ICC/0000041/2025
153	D-CRLMC/30140/2026 CRLMC/3679/2026	BADAL GHADAI@ROCKY@BADAL GHADAI NAYAK@BADAL NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /101 /2019 A.D.J.,NAYAGARH(Nayagarh) ST/0000070/2026
154	D-CRLMC/30268/2026 CRLMC/3680/2026	AMINA PADAL VS STATE OF ODISHA	SURAJ MOHANTY VS	MACHHKUND /139 /2022 JMFC, LAMTAPUT(Koraput) GR/0000098/2022
155	D-CRLMC/28696/2026 CRLMC/3681/2026	SATYAKAM PANIGRAHI VS STATE OF ODISHA	PARTH AGRAWAL VS	LAXMISAGAR P.S. /531 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001022/2025
156	D-CRLMC/29897/2026 CRLMC/3682/2026	ISHAK PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	DARINGBADI /163 /2018 SPECIAL JUDGE (POCSO), PHULBANI(Koraput) Spl/0000014/2019
157	D-CRLMC/12668/2026 CRLMC/3683/2026	TUKUNA SAHU VS STATE OF ODISHA	DEBASHIS NANDA VS	CAPITAL P.S. /781 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0002415/2025
158	D-CRLMC/28914/2026 CRLMC/3684/2026	K SWARNABALA MOHAPATRA VS CH.ANUCHHAYA PRUSTI	JUDHISTHIR SAHOO VS	KHALLIKOTE /1020 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE MIS.CASE/0000007/2026
159	D-CRLMC/30146/2026	SANGRAM KESHARI PATRA	PANKAJ KUMAR SAHOO	JAJPUR TOWN /32 /2023

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	CRLMC/3685/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, JAJPUR(Jajapur) Spl/0000010/2023
160	D-CRLMC/29291/2026 CRLMC/3686/2026	SATRUGHNA BAGH VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	SONEPUR /62 /2026 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000058/2026
161	D-CRLMC/30152/2026 CRLMC/3687/2026	BADAL GHADEI@ROCKY@BADAL GHADEI NAYAK@BADAL NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /107 /2019 A.D.J.,NAYAGARH(Nayagarh) ST/0000098/2026
162	D-CRLMC/26103/2026 CRLMC/3688/2026	SACHIN KUMAR BEHERA VS STATE OF ODISHA	TAPAS KUMAR DWIBEDI VS	JAJPUR ROAD /361 /2026 () //
163	D-CRLMC/30156/2026 CRLMC/3689/2026	BADAL GHADEI@ROCKY@BADAL GHADEI NAYAK@BADAL NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /170 /2019 A.D.J.,NAYAGARH(Nayagarh) ST/0000077/2026
164	D-CRLMC/30206/2026 CRLMC/3690/2026	ABHISEKH MAHAL@CHINDU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /66 /2021 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0000193/2021
165	D-CRLMC/26527/2026 CRLMC/3691/2026	RAJENDRA PRASAD DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	TALCHER TOWN /625 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0001101/2026
166	D-CRLMC/29584/2026 CRLMC/3692/2026	KESHAB @ KESHA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /236 /2020 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) TR/0000061/2024
167	D-CRLMC/28519/2026 CRLMC/3693/2026	SULOCHANA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	COLLIERY /232 /2023 J.M.F.C.,TALCHER(Anugul) GR/0000500/2023
168	D-CRLMC/29372/2026 CRLMC/3694/2026	AKASH NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /349 /2024 A.D.J.,KHALLIKOTE(Ganjam) ST/0000072/2024
169	D-CRLMC/29374/2026 CRLMC/3695/2026	BICHITRA GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /29 /2017 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTTAMPUR GR/0000027/2017
170	D-CRLMC/29267/2026 CRLMC/3696/2026	SULOCHANA SAHU VS	AMIT PRASAD BOSE VS	RANPUR /54 /2026 SPECIAL JUDGE (POCSO), NAYAGARH(Nayagarh)

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171	D-CRLMC/29388/2026 CRLMC/3697/2026	STATE OF ODISHA TAKSHASILA BHARATIYA VIDYA NIKETAN, EDUCATIONAL TRUST, DHENKANAL VS GENERAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR	MANAS RANJAN DHAL VS	TR/0000027/2026 / /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0002073/2026
172	D-CRLMC/30293/2026 CRLMC/3698/2026	BANBASI BEHERA@BANABASI BEHERA@BANU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /85 /2023 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000025/2023
173	D-CRLMC/30211/2026 CRLMC/3699/2026	ASHOK KUMAR HOTA VS STATE OF ODISHA	DHANANJAYA MUND VS	KHARIAR /185 /2013 J.M.F.C.,KHARIAR(Nuapada) CT/0000440/2013
174	D-CRLMC/30214/2026 CRLMC/3700/2026	ASHOK KUMAR HOTA VS STATE OF ODISHA	DHANANJAYA MUND VS	KHARIAR /191 /2013 J.M.F.C.,KHARIAR(Nuapada) CT/0000453/2013
175	D-CRLMP/30134/2026 CRLMP/1684/2026	RATNAMANJARI BEHERA VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	/ /0 () //
176	D-CRLMP/30345/2026 CRLMP/1685/2026	NIRANJAN DASH VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	/ / () //
177	D-CRLMP/25649/2026 CRLMP/1686/2026	SADANANDA PADHI@JINU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S.(BBSR) /294 /2025 () //
178	D-CRLMP/30487/2026 CRLMP/1687/2026	KALINGA COMBINES PRIVATE LIMITED,BHUBANESWAR VS STATE OF ODISHA	AVIJIT PATNAIK VS	NAYAPALLI P.S. /540 /2026 () //
179	D-CRLMP/30319/2026 CRLMP/1688/2026	BANSHIDHAR SAHU VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	/ /0 J.M.F.C.,SORO(Baleshwar) DV M.C./0000115/2025
180	D-CRLMP/30239/2026 CRLMP/1689/2026	PRAFULLA SAMANTARAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
181	D-CRLMP/30354/2026 CRLMP/1690/2026	PALLABI PATRA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL ICC/0000170/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMP/30346/2026 CRLMP/1691/2026	MAMATA MAYEE NAYAK VS STATE OF ODISHA	SURYA PRATAP DEO VS	/ /0 0 //
183	D-CRLMP/25806/2026 CRLMP/1692/2026	VICTIM VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 0 //
184	D-CRLMP/30274/2026 CRLMP/1693/2026	RAGHUNATH ROUT VS ASSISTANT DIRECTOR, E.D, BHUBANESWAR ZONE	SATYA RANJAN MULIA VS	/ /0 0 //
185	D-CRLMP/29870/2026 CRLMP/1694/2026	SMRUTI MISHRA VS SAROJ KUMAR MISHRA	BISWAMBAR MOHANTY VS	/ /0 0 //
186	D-CRLREV/27573/2026 CRLREV/769/2026	PAWAN DOM VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /209 /2026 PRINCIPAL MAGISTRATE CUM JUV.JUS Spl/0000123/2026
187	D-CRLREV/24515/2026 CRLREV/770/2026	PRADOSH RAJGURU @ SILU @ PRADYUSH KUMAR RAYAGURU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARAMBA /272 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000363/2025
188	D-CRLREV/29336/2026 CRLREV/771/2026	S.SUJIT KUMAR PRUSTY VS D.ALIBHA PATRO	MADHUSUDAN SETHI VS	/ / DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000041/2025
189	D-CRP/54065/2025 CRP/49/2026	PURNA CHANDRA MEHER VS DROUPADI MEHER	GAJENDRANATH ROUT VS	/ / ADDL. CIVIL JUDGE(SD), SAMBALPUR CS/0000054/2021
190	D-EXP/46005/2026 EXP/151/2026	SARAT CHANDRA MISHRA VS STATE OF ODISHA	RAMESH CHANDRA PRAHARAJ VS	/ / 0 //
191	D-FAO/45458/2026 FAO/1000/2026	JAMINIKANTA ABADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	/ / STATE EDUCATION TRIBUNAL,BHUBA Gia/0000006/2019
192	D-LAA/46629/2026 LAA/165/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G.RAIL LINE VS SURESH CHANDRA NAIK	DEBASIS KISHOR, A.G.A VS	/ / PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000521/2023
193	D-LAA/46632/2026	LAND ACQUISITION ZONE OFFICER , KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE	DEBASIS KISHOR, A.G.A VS	/ /

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	LAA/166/2026	VS BASANTA PATRA	VS	PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000507/2023
194	D-LAA/46624/2026 LAA/167/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL L VS MARKAT PRADHAN	DEBASISH PATNAIK VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000109/2024
195	D-LAA/46635/2026 LAA/168/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL L VS BABULAL GAIGOURIA	DEBASISH PATNAIK VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000441/2023
196	D-LAA/46631/2026 LAA/169/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL L VS GAJENDRA PRADHAN	DEBASISH PATNAIK VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000093/2024
197	D-LAA/46634/2026 LAA/170/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL L VS KASTURI BHOKTA	DEBASISH PATNAIK VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000519/2023
198	D-LAA/22912/2026 LAA/171/2026	BASANTA SETHY VS SPL. LAND ACQUISITION OFFICER, M.C.I.I. PROJECT, JOBRA, CUTTACK	KISHORE KUMAR JENA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr LA/0000014/2005
199	D-MACA/44096/2026 MACA/982/2026	DANDAPANI DALAI VS KASTURI NAYAK	DEBASISH PATNAIK VS	// 1ST M.A.C.T, GAJAPATI(Gajapati) Mac/0000011/2010
200	D-MACA/45957/2026 MACA/983/2026	NAMITA ROUT VS NAKHAN MUKHARJEE	BISHNU BRATA SINGH VS	// 1ST M.A.C.T.,BALASORE(Baleshwar) Mac/0000162/2022
201	D-MACA/44036/2026 MACA/984/2026	THE MANAGER (ODISHA LEGAL HUB), NATIONAL INSURANCE CO. LTD., CUTTACK VS SUBHAGYA MANJARI ROUT	SUBRAT SATPATHY VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000011/2021
202	D-MACA/45485/2026 MACA/985/2026	BIMAL PRASAD ACHARYA VS PRASANTA KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000092/2018
203	D-MACA/45377/2026 MACA/986/2026	HARI KANDAPANI VS R. NARAYAN RAO	DHANANJAYA MUND VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000016/2017
204	D-MACA/46638/2026 MACA/987/2026	NIRBANI PADHAN @ DEHERI VS	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack)

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205	D-MATA/46774/2026 MATA/340/2026	REETA RANI MISHRA DEEPAK KUMAR PARIDA VS SUCHISMITA SAMAL	SAMVIT MOHANTY VS	Mac/0000998/2018 // JUDGE, FAMILY COURT, JAJPUR(Jajapur) CP/0000399/2025
206	D-RPFAM/44321/2026 RPFAM/274/2026	VENKATESH@MANOJ KUMAR PRADHAN VS DAMAYANTI GARNAYAK@PRADHAN	PRATYASISH MOHANTY VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur) CRMC/0000050/2025
207	D-RSA/46048/2026 RSA/503/2026	MINATI SAHOO VS PRATAP PAHANTASINGH @ SWAIN	AJAYA KUMAR PRADHAN VS	// 3RD ADDL. DISTRICT JUDGE, PURI(Puri) RFA/0000023/2024
208	D-RSA/43877/2026 RSA/504/2026	CHINTALU ESWARI VS HARIKRUSHNA BARUA	SOUBHAGYA KUMAR DASH VS	// DISTRICT AND SESSIONS JUDGE, GAJAPUR(Gajapur) RFA/0000003/2025
209	D-RSA/44377/2026 RSA/505/2026	JASOBANTA @ YASHWANT SINGH VS UMA MANI SAHU	SIVA SANKAR CHAINI VS	// DISTRICT & SESSIONS JUDGE, BHADRAK (Bhadrak) RFA/0000114/2024
210	D-RSA/44977/2026 RSA/506/2026	LAXMI BEHERA VS T.ANANDA PATRO	PRASANTA KUMAR NANDA VS	// A.D.J., CHATRAPUR(Ganjam) RFA/0000013/2025
211	D-RVWPET/41102/2026 RVWPET/225/2026	GOPAL SARAN PALLAI VS UNION OF INDIA	ADV. VS	// () //
212	D-TRPCRL/30402/2026 TRPCRL/81/2026	MAHESH BHORASAGAR VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	BARGARH /462 /2026 DIST.AND SESSIONS JUDGE, BARGARH(Bargarh) CT/0000122/2026
213	D-TRPCRL/30117/2026 TRPCRL/82/2026	ARUPANANDA MALLICK VS RASHMITA MALLICK	ASHOK KUMAR BEHERA VS	//0 JUDGE FAMILY COURT, CUTTACK(Cuttack) Crp/0000127/2026
214	D-WA/40854/2026 WA/1349/2026	MANGALU CHARAN PRADHAN@KISAN VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// () //
215	D-WA/42466/2026 WA/1350/2026	NEW INDIA(VOLUNTARY ORGANISATION), DHENKANAL VS UNION OF INDIA	ABHILASH MISHRA VS	// () //

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216	D-WP(C)/46761/2026 WP(C)/32437/2026	PRANGYA SHANTA VS SAMBIT MOHANTY	AJAYA NAYAK VS	// 0 //
217	D-WP(C)/46174/2026 WP(C)/32438/2026	RANJUKTA CHAYANI VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	SOUBHAGYA KUMAR RATH VS	// 0 //
218	D-WP(C)/46784/2026 WP(C)/32439/2026	MANJULA KUMARI PRUSTI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
219	D-WP(C)/43967/2026 WP(C)/32440/2026	SARADA PRASAD BEHERA VS UNION OF INDIA	SOMA PATNAIK VS	// 0 //
220	D-WP(C)/46788/2026 WP(C)/32441/2026	DHARANIDHAR JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
221	D-WP(C)/43926/2026 WP(C)/32442/2026	THE LIQUIDATOR, SHREE PARBATI POWER LOOM WEAVERS COOPERATIVE SOCIETY, KARMA, BAGA VS THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	SUBHAM SHARMA, KAGAT VS	// 0 //
222	D-WP(C)/45846/2026 WP(C)/32443/2026	SANDHYA RANI PADHY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
223	D-WP(C)/45961/2026 WP(C)/32444/2026	RAMESH BARIK VS ASSISTANT COMMISSIONER OF STATE TAX BHUBANESWAR III CIRCLE, KHURDA	GYANENDRA KUMAR PARIDA VS	// 0 //
224	D-WP(C)/46789/2026 WP(C)/32445/2026	T. S. ALLOYS, THIKA MAZDOOR SABHA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
225	D-WP(C)/45798/2026 WP(C)/32446/2026	BIJA MARANDI VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
226	D-WP(C)/38703/2026 WP(C)/32447/2026	D.SHANKAR RAO VS EMPLOYEES STATE INSURANCE CORPORATION,BHUBANESWAR	BHOKALI SETHI VS	// 0 //
227	D-WP(C)/46808/2026	AMITABH SAMAL	SUBHAM SHARMA	//

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	WP(C)/32448/2026	VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, CUTTACK 1	VS	0 //
228	D-WP(C)/46234/2026 WP(C)/32449/2026	DR. GAGAN BIHARI SAHOO VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	SOUBHAGYA KUMAR RATH VS	// 0 //
229	D-WP(C)/45691/2026 WP(C)/32450/2026	PADMESH SAMANTARA VS SHRIRAM FINANCE, MUMBAI	SATYABRATA DASH VS	// 0 //
230	D-WP(C)/46885/2026 WP(C)/32451/2026	RAJESH PRADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
231	D-WP(C)/46236/2026 WP(C)/32452/2026	SUDARSHAN @ SUDARSAN SAHOO VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	SOUBHAGYA KUMAR RATH VS	// 0 //
232	D-WP(C)/46896/2026 WP(C)/32453/2026	GOVINDA KUMAR VS DULHIN BAZAR, DIST-PATNA, BIHAR-801102, AT PRESENT WORKING AS PROJECT MANAGER (MIS AND CONVERGENCE)	DR.PURUSOTTAM CHULI VS	// 0 //
233	D-WP(C)/46293/2026 WP(C)/32454/2026	MAHAVIR UTHA PHALA BYABASAYA WELFARE TRUST, BHUBANESWAR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
234	D-WP(C)/46833/2026 WP(C)/32455/2026	SIBAPRASAD SHARMA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
235	D-WP(C)/46441/2026 WP(C)/32456/2026	JAYADEV MALLICK VS UNION OF INDIA	SANJIB MOHANTY VS	// 0 //
236	D-WP(C)/46882/2026 WP(C)/32457/2026	GYANA RANJAN SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
237	D-WP(C)/45738/2026 WP(C)/32458/2026	ALEKHA CHARAN SETHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
238	D-WP(C)/46492/2026 WP(C)/32459/2026	PRADIP KUMAR KHUNTIA VS	RANJIT MOHANTY VS	// 0

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239	D-WP(C)/46034/2026 WP(C)/32460/2026	STATE OF ODISHA PRAN KISHOR MISHRA VS ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR	KARUNAKAR GAYA VS	// // 0 //
240	D-WP(C)/46490/2026 WP(C)/32461/2026	RISHIDEV BATRA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
241	D-WP(C)/46035/2026 WP(C)/32462/2026	THE BRANCH MANAGER, TATA AIG GENERAL INSURANCE COMPANY LTD, BHUBANESWAR VS PRASHANTA BEHERA	ANAND KUMAR KHAN VS	// 0 //
242	D-WP(C)/46921/2026 WP(C)/32463/2026	GANGADHAR BISOYI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
243	D-WP(C)/45748/2026 WP(C)/32464/2026	JANARDAN PARIDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
244	D-WP(C)/46915/2026 WP(C)/32465/2026	MANABHAJAN KARMI VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
245	D-WP(C)/46785/2026 WP(C)/32466/2026	STEEL AUTHORITY OF INDIA LTD. (SAIL), ROURKELA VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
246	D-WP(C)/46109/2026 WP(C)/32467/2026	RANJIT KUMAR PRADHAN VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
247	D-WP(C)/46530/2026 WP(C)/32468/2026	MATANGINI PILA VS STATE OF ODISHA	MANA MOHAN PATTANAİK VS	// 0 //
248	D-WP(C)/45770/2026 WP(C)/32469/2026	PURANDAR BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
249	D-WP(C)/46553/2026 WP(C)/32470/2026	DHANANJAY PRADHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //

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250	D-WP(C)/46110/2026 WP(C)/32471/2026	M.C. OF SINDOL PANCHAYAT UCHA BIDYAPITHA (HIGH SCHOOL), ARUHA,BHADRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
251	D-WP(C)/40740/2026 WP(C)/32472/2026	GADEI SWAIN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
252	D-WP(C)/46913/2026 WP(C)/32473/2026	ASHOKA KUMAR SAHU VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
253	D-WP(C)/46454/2026 WP(C)/32474/2026	BRAJABIHARI ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
254	D-WP(C)/40936/2026 WP(C)/32475/2026	AMITA NAYAK VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
255	D-WP(C)/46870/2026 WP(C)/32476/2026	BIBEKANANDA PATTANAYAK VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //
256	D-WP(C)/45999/2026 WP(C)/32477/2026	JAGAT MOHAN SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
257	D-WP(C)/46750/2026 WP(C)/32478/2026	KEDARNATH ROUT VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
258	D-WP(C)/45548/2026 WP(C)/32479/2026	MEGHANAD PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
259	D-WP(C)/45766/2026 WP(C)/32480/2026	PITAMBAR SAHU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
260	D-WP(C)/46547/2026 WP(C)/32481/2026	SANATAN NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
261	D-WP(C)/46477/2026	BHIMASEN SAMAL	GYANA RANJAN DHAL	//

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	WP(C)/32482/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/46666/2026	RITANI MANDAL	AKASH BHUYAN	//
	WP(C)/32483/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/45782/2026	BHAGYABATI MALLIK	DURGESH NARAYAN RATH	//
	WP(C)/32484/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/46022/2026	CHUDAMANI PRUSETH	RUDRA NARAYAN PARIJA	//
	WP(C)/32485/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/46023/2026	PRAVAKAR SAHOO	NIRANJAN PRASAD PATRA	//
	WP(C)/32486/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/46444/2026	DURYADHAN KUNDU	DEBIPRASAD MOHANTY	//
	WP(C)/32487/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/46548/2026	PRAMOD KUMAR CHHATAR	SWAPNIL ROY	//
	WP(C)/32488/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/46382/2026	SHREE SHREE DURGA DEBI THAKURANI CHARITABLE TRUST, DEBIMELA, MAYURBHANJ	DEBIPRASAD MOHANTY	//
	WP(C)/32489/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/46025/2026	PRAVAKAR SAHOO	NIRANJAN PRASAD PATRA	//
	WP(C)/32490/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/46677/2026	RENUBALA MOHANTY	PRASANTA KUMAR NANDA	//
	WP(C)/32491/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/45300/2026	CANARA BANK, ARM BRANCH, CUTTACK	ASHOK KUMAR BEHERA	//
	WP(C)/32492/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/46129/2026	RASHMIRANI SAHU	SHIBANI SAMARPITA OJHA	//
	WP(C)/32493/2026	VS	VS	0

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273	D-WP(C)/46537/2026 WP(C)/32494/2026	STATE OF ODISHA GYANA RANJAN BADA VS	HAREKRUSHNA DASH VS	// // 0
274	D-WP(C)/45492/2026 WP(C)/32495/2026	STATE OF ODISHA ASHUTOSH RATH VS	JAGAJIBAN PRADHAN VS	// // 0
275	D-WP(C)/45868/2026 WP(C)/32496/2026	STATE OF ODISHA BABULU TRIPATHY VS	ANUP UDAYA SENAPATI VS	// // 0
276	D-WP(C)/46819/2026 WP(C)/32497/2026	STATE OF ODISHA M/S MC PATEL AND CO., SAMBALPUR VS	KAJAL SAHOO VS	// // 0
277	D-WP(C)/46673/2026 WP(C)/32498/2026	COMMISSIONER OF INCOME TAX, (APPEALS), NEW DELHI DILIP KARMAKAR VS	ABINASH NAYAK VS	// // 0
278	D-WP(C)/46695/2026 WP(C)/32499/2026	STATE OF ODISHA PHULA BASKEY VS	MANOJ KUMAR MOHANTY VS	// // 0
279	D-WP(C)/46692/2026 WP(C)/32500/2026	STATE OF ODISHA HAIMA SUNANI VS	MANOJ KUMAR MOHANTY VS	// // 0
280	D-WP(C)/46875/2026 WP(C)/32501/2026	STATE OF ODISHA M/S. SHREE BHARAT MOTORS LTD., BHUBANESWAR VS	GOPABANDHU DASH VS	// // 0
281	D-WP(C)/46376/2026 WP(C)/32502/2026	UNION OF INDIA KALACHAN BAG VS	PRADEEP KUMAR KHUNTIA VS	// // 0
282	D-WP(C)/46698/2026 WP(C)/32503/2026	STATE OF ODISHA PRASANNA KUMAR TANDI VS	MANOJ KUMAR MOHANTY VS	// // 0
283	D-WP(C)/46923/2026 WP(C)/32504/2026	STATE OF ODISHA HARIBANDHU BUDEK VS	KANANBALA ROY CHOUDHURY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/46927/2026 WP(C)/32505/2026	AMIT KUMAR RANA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
285	D-WP(C)/44063/2026 WP(C)/32506/2026	A.MEERA VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BHUBANESWAR	JAGAJIBAN PRADHAN VS	// 0 //
286	D-WP(C)/46411/2026 WP(C)/32507/2026	RADHA MOHAN BISWAL VS THE ADDL DISTRICT MAGISTRATE (REVISION) SAMBALPUR	RAJESH RANJAN SAHOO VS	// 0 //
287	D-WP(C)/46707/2026 WP(C)/32508/2026	MOHAN BEHERA VS UNION OF INDIA	PRAKASH KUMAR MISHRA VS	// 0 //
288	D-WP(C)/46876/2026 WP(C)/32509/2026	M/S. SHREE BHARAT MOTORS LTD., BHUBANESWAR VS UNION OF INDIA	GOPABANDHU DASH VS	// 0 //
289	D-WP(C)/44464/2026 WP(C)/32510/2026	GAYATRI NAYAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
290	D-WP(C)/46583/2026 WP(C)/32511/2026	UMAKANTA PANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
291	D-WP(C)/46925/2026 WP(C)/32512/2026	TAPAN GOLDAR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
292	D-WP(C)/45022/2026 WP(C)/32513/2026	ALOK KUMAR SINGH VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
293	D-WP(C)/46470/2026 WP(C)/32514/2026	ABHAYA KUMAR ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
294	D-WP(C)/46246/2026 WP(C)/32515/2026	RUKMINI NAIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
295	D-WP(C)/46595/2026	QUEEN KUMARI DAS	AVIJIT PATNAIK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32516/2026	VS BERHAMPUR UNIVERSITY, BERHAMPUR	VS	0 //
296	D-WP(C)/46486/2026 WP(C)/32517/2026	DHABALESWAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
297	D-WP(C)/46295/2026 WP(C)/32518/2026	SANJAY KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
298	D-WP(C)/45966/2026 WP(C)/32519/2026	M.DIVAKAR VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
299	D-WP(C)/47028/2026 WP(C)/32520/2026	DULLAVA CHANDRA BAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
300	D-WP(C)/46489/2026 WP(C)/32521/2026	MINAKETAN NAG VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
301	D-WP(C)/46723/2026 WP(C)/32522/2026	PRAVARANI SARA VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
302	D-WP(C)/45937/2026 WP(C)/32523/2026	AKSHAYA KUMAR DASH VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
303	D-WP(C)/46794/2026 WP(C)/32524/2026	PANKAJ GIRI VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
304	D-WP(C)/46267/2026 WP(C)/32525/2026	SUNANDA RAUL VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS NAD SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
305	D-WP(C)/46273/2026 WP(C)/32526/2026	UPENDRA KUMAR SAHOO VS CHIEF COMMISSIONER OF CT AND GST, ODISHA	ABHISHEK SAHOO VS	// 0 //
306	D-WP(C)/46936/2026 WP(C)/32527/2026	CHAKRADHAR DEEP VS	SUSHANTA KUMAR MISHRA VS	// 0

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307	D-WP(C)/46349/2026 WP(C)/32528/2026	STATE OF ODISHA SOUBHAGYALAXMI MOHANTY VS	SMITA RANJAN PATNAIK VS	// // 0
308	D-WP(C)/46002/2026 WP(C)/32529/2026	STATE OF ODISHA SHASHIKANTA DANDASENA VS	RANJIT KESHARI SAMAL VS	// // 0
309	D-WP(C)/43753/2026 WP(C)/32530/2026	STATE OF ODISHA NANDA BEHERA VS	BIJAYA KUMAR BEHERA VS	// // 0
310	D-WP(C)/46003/2026 WP(C)/32531/2026	STATE OF ODISHA NRUSINGH PRASAD SUNDARAY VS	SANJAY KUMAR SAMANTARAY VS	// // 0
311	D-WP(C)/46345/2026 WP(C)/32532/2026	STATE OF ODISHA AKASH KHORA VS	DIPTI RANJAN BHOKTA VS	// // 0
312	D-WP(C)/46536/2026 WP(C)/32533/2026	STATE OF ODISHA AMARESH NAYAK VS	HAREKRUSHNA DASH VS	// // 0
313	D-WP(C)/46006/2026 WP(C)/32534/2026	BANK OF INDIA, SIRIGIDA, KENDUJHAR DAMAYANTI SENAPATI VS	MAHITOSH SINHA VS	// // 0
314	D-WP(C)/46083/2026 WP(C)/32535/2026	STATE OF ODISHA DURGA PRASAD SAHU VS	ADYASIDHI MISHRA VS	// // 0
315	D-WP(C)/46997/2026 WP(C)/32536/2026	STATE OF ODISHA BRIDGE AND ROOF CO.(INDIA) LTD., KOLKATA VS	JYOTIRMAYA PRASAD BEHERA VS	// // 0
316	D-WP(C)/46287/2026 WP(C)/32537/2026	STATE OF ODISHA M/S. KESHAV RICE MILL, GANJAM VS	BIBHUTI BHUSAN PANDA VS	// // 0
317	D-WP(C)/46281/2026 WP(C)/32538/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA, KATAKA SANATAN MOHAPATRA VS	KSHIROD CHANDRA MOHAPATRA VS	// // 0
		ODISHA STATE HOUSING BOARD, BHUBANESWAR, KHURDA		//

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318	D-WP(C)/46435/2026 WP(C)/32539/2026	BINAY RANJAN DAS @ BINAYA RANJAN DAS VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
319	D-WP(C)/47037/2026 WP(C)/32540/2026	ELIZABETH EKKA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
320	D-WP(C)/46957/2026 WP(C)/32541/2026	M/S SHREE GANESH BUILDCON PRIVATE LIMITED, KATAKA VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, KATAKA	ITISHREE TRIPATHY VS	// 0 //
321	D-WP(C)/46922/2026 WP(C)/32542/2026	M/S PABITRA KUMAR PRUSTY VS THE CHIEF COMMISSIONER , CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
322	D-WP(C)/46288/2026 WP(C)/32543/2026	M/S.PANDA HARD WARE STORE, KANDHAMAL VS CHIEF COMMISSIONER, CT AND GST, ODISHA, BHUBANESWAR	BIBHUTI BHUSAN PANDA VS	// 0 //
323	D-WP(C)/46285/2026 WP(C)/32544/2026	BIBEKANANDA DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
324	D-WP(C)/47040/2026 WP(C)/32545/2026	PRASANNA BAG@PRASANNA KUMAR BAG VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
325	D-WP(C)/47039/2026 WP(C)/32546/2026	PRASANNA BAG @ PRASANNA KUMAR BAG VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
326	D-WP(C)/46296/2026 WP(C)/32547/2026	AKSHAYA KUMAR SAMAL VS CHAIRMAN, PARADEEP PORT TRUST	MAGA BEHERA VS	// 0 //
327	D-WP(C)/46290/2026 WP(C)/32548/2026	M/S.PANCHU SAHU @ OTHERS, KANDHAMAL VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	BIBHUTI BHUSAN PANDA VS	// 0 //
328	D-WP(C)/46439/2026 WP(C)/32549/2026	SAROJA KUMAR PADHY VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
329	D-WP(C)/46941/2026	BIJAYA KUMAR PAREKH	ABHISHEK SAHOO	//

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	WP(C)/32550/2026	VS STATE TAX OFFICER, CT AND GST BALANGIR CIRCLE, BALANGIR	VS	0 //
330	D-WP(C)/46197/2026	PRAFULLA CHANDRA DAS	SHASHI BHUSAN JENA	//
	WP(C)/32551/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/47042/2026	MAHENDRA MUNDA	ABHAY KHANDELWAL	//
	WP(C)/32552/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/46443/2026	DIBYA JYOTI SADANGI	SHIBANI SAMARPITA OJHA	//
	WP(C)/32553/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/47078/2026	SANTOSH KUMAR PANDA	PRINCE PATNAIK	//
	WP(C)/32554/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/46272/2026	M/S.SHREE JAGANNATH TRADERS, JAJPUR	RAMESH CHANDRA JENA	//
	WP(C)/32555/2026	VS THE PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR	VS	0 //
335	D-WP(C)/46488/2026	SUPRIYA NAYAK	PABITRA KUMAR DUTTA	//
	WP(C)/32556/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/46906/2026	BIDYUT RANJAN PATRA T.	DR. PURUSOTTAM CHULI	//
	WP(C)/32557/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/46466/2026	PARAKSHITA MAHANANDA	SRIKANTA KUMAR NATH	//
	WP(C)/32558/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/46160/2026	UDAYNATH PATRA	SHIBANI SAMARPITA OJHA	//
	WP(C)/32559/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/46164/2026	KALYAN SETH	SHIBANI SAMARPITA OJHA	//
	WP(C)/32560/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/46475/2026	RAJIB MURMU	SRIKANTA KU. NATH	//
	WP(C)/32561/2026	VS	VS	0

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341	D-WP(C)/47011/2026 WP(C)/32562/2026	STATE OF ODISHA MUSLEHUTDDIN KHAN VS	TUSHAR KANTA NAYAK VS	// // 0
342	D-WP(C)/45683/2026 WP(C)/32563/2026	STATE OF ODISHA MANORANJAN PARIDA VS	ARUPANANDA GOSWAMY VS	// // 0
343	D-WP(C)/43229/2026 WP(C)/32564/2026	STATE OF ODISHA HAREKRISHNA MAHANTA VS	KUNAL KUMAR SWAIN VS	// // 0
344	D-WP(C)/46253/2026 WP(C)/32565/2026	STATE OF ODISHA KALPANA SA VS	DURGESH NARAYAN RATH VS	// // 0
345	D-WP(C)/46199/2026 WP(C)/32566/2026	STATE OF ODISHA SWAYAM PRAGNYA SAHOO VS	SHIBANI SAMARPITA OJHA VS	// // 0
346	D-WP(C)/46905/2026 WP(C)/32567/2026	STATE OF ORISSA SARFARAJ AHMAD VS	PRASANTA KUMAR SATAPATHY VS	// // 0
347	D-WP(C)/45787/2026 WP(C)/32568/2026	STATE OF ODISHA ROSY DASH VS	BHABANI SANKAR DAS VS	// // 0
348	D-ABLAPL/29954/2026 ABLAPL/11480/2026	STATE OF ODISHA PRASANTA MENDULI VS	ASUTOSH MOHNATY VS	// // 0
349	D-ABLAPL/27524/2026 ABLAPL/11481/2026	STATE OF ODISHA RAGHU PRADHAN @ RAGHUNATH DAS VS	SANJIT MISHRA VS	// // 0
350	D-ABLAPL/28426/2026 ABLAPL/11482/2026	STATE OF ODISHA MADHABANANDA PRUSTY VS	SANTOSH KUMAR MOHANTY VS	// // 0
351	D-ABLAPL/30288/2026 ABLAPL/11483/2026	STATE OF ODISHA SURESH KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// // 0 //

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352	D-ABLAPL/30460/2026 ABLAPL/11484/2026	BANAMALI RAUTA VS STATE OF ODISHA	NIRANJAN LENKA VS	PATTAPUR (ASKA) /289 /2026 () //
353	D-ABLAPL/28623/2026 ABLAPL/11485/2026	SUDAM NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /345 /2025 () //
354	D-ABLAPL/30294/2026 ABLAPL/11486/2026	SURENDRA MALLIK VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	NEMALO /210 /2026 () //
355	D-ABLAPL/28994/2026 ABLAPL/11487/2026	GURUBARI SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	JARAPADA /16 /2019 () //
356	D-ABLAPL/29671/2026 ABLAPL/11488/2026	MANOJ KUMAR NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// () //
357	D-ABLAPL/29687/2026 ABLAPL/11489/2026	SUBASH SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	JARAPADA /104 /2020 () //
358	D-ABLAPL/29694/2026 ABLAPL/11490/2026	ADITYA KUMAR LENKA VS STATE OF ODISHA	RAJESH KUMAR SAHOO VS	NAYAGARH /234 /2026 () //
359	D-ABLAPL/30324/2026 ABLAPL/11491/2026	BAPINA SENAPATI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MARINE PS AT PARADIP /65 /2026 () //
360	D-ABLAPL/29809/2026 ABLAPL/11492/2026	NRUSINGH SETHI@JOGENDRA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	KONARK /275 /2026 () //
361	D-ABLAPL/30336/2026 ABLAPL/11493/2026	NIKUNJA BIHARI MALLICK @ MALIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MARINE PS AT PARADIP /65 /2026 () //
362	D-ABLAPL/30340/2026 ABLAPL/11494/2026	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
363	D-ABLAPL/29810/2026	MANAS RANJAN SAHOO @ CHINTU	BHUBANESWAR DASH	KRUSHANANDAPUR /87 /2026

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	ABLAPL/11495/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/29858/2026 ABLAPL/11496/2026	JAGADISH KHIL @ JAGDISH KHILA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CHITRAKONDA /209 /2026 () //
365	D-ABLAPL/30348/2026 ABLAPL/11497/2026	SUNIL BARALA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /357 /2023 () //
366	D-ABLAPL/29866/2026 ABLAPL/11498/2026	PABITRA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /310 /2024 () //
367	D-ABLAPL/30355/2026 ABLAPL/11499/2026	JAGANNATH NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
368	D-ABLAPL/29968/2026 ABLAPL/11500/2026	JABAR KHAN @ RAJU KHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANPUR /152 /2026 () //
369	D-ABLAPL/30356/2026 ABLAPL/11501/2026	JADUMANI DASH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ANANTPUR /262 /2026 () //
370	D-ABLAPL/30267/2026 ABLAPL/11502/2026	MUNA @ CHANDRAKANTA PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	INDUASTRIAL,NISA /227 /2026 () //
371	D-ABLAPL/30358/2026 ABLAPL/11503/2026	RAKESH KUMAR NAHAK @ RAKESH NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /532 /2026 () //
372	D-ABLAPL/30366/2026 ABLAPL/11504/2026	RITESH JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //
373	D-ABLAPL/29998/2026 ABLAPL/11505/2026	KHETRABSI @ GADADHAR @ BIDYADHAR SINGH VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /54 /2007 () //
374	D-ABLAPL/30331/2026 ABLAPL/11506/2026	AJIM KHAN @ KALIM @ KALIM AJAM KHAN VS	SURYAKANTA DWIBEDI VS	DHENKANAL SADAR /580 /2022 ()

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375	D-ABLAPL/30414/2026 ABLAPL/11507/2026	STATE OF ODISHA SAMPUDI DAS @ SISIR KUMAR DAS VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /400 /2026 ()
376	D-ABLAPL/28113/2026 ABLAPL/11508/2026	STATE OF ODISHA DEBENDAR MALIK VS	AMULYA RATNA PANDA VS	// SORO /510 /2018 ()
377	D-ABLAPL/30429/2026 ABLAPL/11509/2026	STATE OF ODISHA SANJUKTA ROUTRAY VS	SATABDI SAMANTRAY VS	// CHAULIAGANJA /436 /2026 ()
378	D-ABLAPL/30452/2026 ABLAPL/11510/2026	STATE OF ODISHA ASHIM KUMAR SEN VS	GURUPRASAD BEHERA VS	// BALASORE TOWN /249 /2026 ()
379	D-ABLAPL/30456/2026 ABLAPL/11511/2026	STATE OF ODISHA MRUTYUNJAY JENA VS	SURYAKANTA DWIBEDI VS	// BHOGRAI /55 /2019 ()
380	D-ABLAPL/27962/2026 ABLAPL/11512/2026	STATE OF ODISHA KUNJALATA PARIDA VS	AMULYA RATNA PANDA VS	// CHANDIPUR /171 /2026 ()
381	D-ABLAPL/29901/2026 ABLAPL/11513/2026	STATE OF ODISHA PADMINI BEHERA VS	AMIT KUMAR SAA VS	// SAMBALPUR VIGILANCE /17 /2026 ()
382	D-ABLAPL/30001/2026 ABLAPL/11514/2026	STATE OF ODISHA(VIG.) PARTHA SARATHI@PARTHASARATHEE NAYAK VS	SAHASRANSU SOURAV VS	// CHANDABALI /328 /2026 ()
383	D-ABLAPL/28835/2026 ABLAPL/11515/2026	STATE OF ODISHA SUMAN MALLIK VS	KRISHNA PRASAD DAS VS	// NISCHINTAKOILI /343 /2026 ()
384	D-ABLAPL/30177/2026 ABLAPL/11516/2026	STATE OF ODISHA KEDARNATH PATTNAIK VS	BARSHARANI SAHOO VS	// CYBER CRIME AND ECONOMIC OFFEN ()
385	D-ABLAPL/30385/2026 ABLAPL/11517/2026	STATE OF ODISHA RAMA MISHRA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR SADAR /288 /2026 () //

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386	D-ABLAPL/30068/2026 ABLAPL/11518/2026	ANUPAMA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /259 /2026 () //
387	D-ABLAPL/28329/2026 ABLAPL/11519/2026	PRAMOD BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CAPITAL P.S. /571 /2026 () //
388	D-ABLAPL/28267/2026 ABLAPL/11520/2026	SOHAN MALI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /199 /2026 () //
389	D-ABLAPL/29022/2026 ABLAPL/11521/2026	KAMALAKANTA MALLIK@KALIA VS STATE OF ODISHA	SARBESWAR SAHOO VS	PIPLI /540 /2026 () //
390	D-ABLAPL/29324/2026 ABLAPL/11522/2026	ANIL KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	KHAJURIPADA /179 /2026 () //
391	D-ABLAPL/30044/2026 ABLAPL/11523/2026	DAMBARU PATRA VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /132 /2021 () //
392	D-ABLAPL/29243/2026 ABLAPL/11524/2026	RAJIBA BAUL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /201 /2026 () //
393	D-ABLAPL/30471/2026 ABLAPL/11525/2026	RAKESH CHHATRIA VS UNION OF INDIA (RAILWAY)	KULDEEP MOHANTY VS	// J.M.F.C.,(R),ROURKELA(Sundargarh) 2(C)CC/0000012/2026
394	D-ABLAPL/30492/2026 ABLAPL/11526/2026	NANU@MRUGANKA SEKHAR CHHOTARAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PURI SADAR /407 /2026 () //